

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C.P. No. 13(ND)/2015

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: A. A. Development Capital India Fund LLC V/s. M/s. Bar Flex Polyfilms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Anirudh Bhat, Advocate

For the Respondent (s): Ms. Khyati Sharma, Advocate

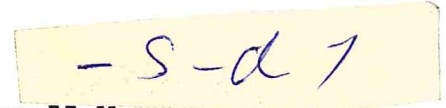
ORDER

Request for an adjournment is being made by both the parties on grounds that the compromise arrived at is yet to be crystallised. Last opportunity is granted to the parties.

To come up on 29th January, 2018.



(R. Varadharajan)
Member (J)



(Ina Malhotra)
Member (J)